THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs, Notification No. G.S.R. 883 (E), dated the 29th November, 2019, publishing the Central Government General Pool Residential Accommodation (Amendment) Rules, 2019, issued under Article 309 of the Constitution. [Placed in Library. See No. L.T. 1885/17/20]
- II.(1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the Air India Limited, New Delhi, along with its subsidiary companies, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (2)Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1884/17/20]

Reports and Accounts (2018-19) of various organisations and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय ,मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में)सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the SWEEKAR Academy of Rehabilitation Sciences, (SARS), Secunderabad, Telangana, for the year 2018- 19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Academy. [Placed in Library. *See* No. L.T. 1824/17/20]
- (ii) (a) Annual Report and Accounts of the Pahel Viklang Punerwas Kendra Samiti, Kanpur, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Samiti.[Placed in Library. See No. L.T. 1821/17/20]

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- (iii) (a) Annual Report and Accounts of the Development & Welfare Association of the Blind, Nalgonda, Telangana, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 1823/17/20]
- (iv) (a) Annual Report and Accounts of the Priyadarsini Service Organisation, Vishakhapatnam, Andhra Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organisation. [Placed in Library. *See* No. L.T. 1822/17/20]
- L Notification of the Ministry of Home Affairs
- II. Reports and Accounts (2017-18 & 2018-19) of RPL, Punalur, Kerala and Port Blair Municipal Council, Port Blair and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay on the Table—

- A copy (in English and Hindi) of the Ministry of Home Affairs, Notification No. S.O. 1395, dated the 3rd May, 2017, notifying that the powers of the appropriate Government under the Real Estate (Regulation and Development) Act, 2016, in relation to the National Capital Territory of Delhi, shall be exercised by the Lieutenant Governor thereof, subject to the control of the President and until further orders, under sub-section (1) of Section 86 of Real Estate (Regulation and Development) Act, 2016, along with delay Statement. [Placed in Library. See No. L.T. 1829/17/20]
- II. (i) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Forty-third Annual Report and Accounts of the Rehabilitation Plantations Limited (RPL), Punalur, Kerala, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.